

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 26786 of 2020**

***Janghyaseni Mohapatra***

....

***Petitioner***

Mr. Omkar Devdas, Advocate

*-versus-*

***Govt. of India and Another***

....

***Opposite Parties***

Mr. Debakanta Mohanty, Addl. Govt. Advocate (State)

Mr. P.K. Parhi, Deputy Solicitor General (Union of India)

along with Mr. S.S. Kashyap, CGC

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE M.S. RAMAN**

**Order No.**

**ORDER**

**16.11.2022**

07.

1. Mr. Omkar Devdas, learned counsel for the Petitioner states that he will file a rejoinder affidavit before the next date.

2. List on 6<sup>th</sup> March, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(M.S. Raman)***  
***Judge***